

only further aggravate the situation qua the children of transferable employees/ serving personnel, but might go against the basic consideration on which Central Schools have been set up and are being run, namely, for the benefit of the children of transferable employees.

### National Highway No. 31A

‡2180. DR. C. SILVERA:

SHRI LEONARD SOLOMAN SARING:

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the National Highway No. 31A which had been severely affected by the 1968 floods is still in a state of disrepair and not fit for vehicles of more than five metric tonnes of weight;

(b) if so, what are the reasons therefor; and

(c) by when it is proposed to bring to the standard of National Highway?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO): (a) to (c) National Highway 31-A has already been restored to single lane National Highway standards. However, out of a total of 26 bridges on this National Highway requiring replacement by permanent bridges, 11 bridges have already been completed, 4 are under construction and the planning/ construction of the remaining bridges are in hand. These are planned to be replaced by permanent structures during the next 8 years or so, when the bridges would become capable of taking heavy vehicular traffic.

### Development of water sports facilities in Rajasthan, West Bengal and Orissa

2181. SHRI M. BASAVARAJU: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether there is any proposal under Government's consideration for the deve-

lopment of Water Sports facilities in Rajasthan, West Bengal and Orissa; and

(b) if so, by when a decision is likely to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN): (a) and (b) Yes, Sir. The Department has agreed to provide assistance to the State Governments of West Bengal and Orissa for the introduction of Water Sports as per the following details:

#### *West Bengal*

Provision of boat in Mirik Lake and Rabindra Sarobar in Calcutta

Rs. 1,70,976.00

(Rs. 1,53,878.00 has been released in 1983-84)

#### *Orissa*

Provision of boat in Chilka Lake

Rs. 1,99,800.00

(Rs. 1,79,800.00 has been released in 1983-84).

The proposal for provision of boats in Ramgarh lake near Jaipur is being examined.

[*Mr. Deputy Chairman* in the Chair]  
12 NOON

### PAPERS LAID ON THE TABLE

Amendment to the "Indian Airlines Cancellation of Ticket and Refund Regulation (Revised)"

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN): Sir, I beg to lay on the Table, under sub-section (4) of section 45 of the Air Corporations Act, 1953, a copy (in English and Hindi) of the Indian Airlines Notification No. AV-18012/184-AC, dated the 3rd December, 1983, publishing an amendment to the "Indian Airlines Cancellation of Tickets and refund Regulations (Revised)", together with an Explanatory note on the Notification. [Placed in the Library. See No. LT-8583/84.]

‡Previously unstarred question 1921, transferred from the 10th August, 1984.